Annexure – 4

Name of the corporate debtor: Blu- Smart Fleet Private Limited; Date of commencement of CIRP: 03.12.2025; List of creditors as on: 24.12.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of	Amount of any mutual	Amount of	Amount of	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	l related	% of voting share in CoC	contingent		claim not admitted	claim under verification	Remarks, if any
1	Ihehalf of:	U74999PN1997PLC1 10262	15-12-2025	1436520444.00	1436520444.00	Financial Creditor (Others)	1436520444.00	No	100.00	0.00	0.00	0.00	0.00	The claim has been provisionally admitted
1 2		U74999DL2013FTC2 61136	17-12-2025	33967755.19	0.00	Financial Creditor (Others)	0.00	No	0.00	0.00	0.00	0.00	33967755.19	Under verification as additional information is awaited
				1470488199.19	1436520444.00		1436520444.00		100.00	0.00	0.00	0.00	33967755.19	•

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.